

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 26th September, 2024

No. HCM/1/96-BENCH/ : It is informed to all learned members of the Bar and litigants that in view of non-availability of Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui to hold Court sitting on 27th September, 2024 as her Ladyship will be attending the Two-Day National Annual Stakeholders Consultation on 'Protecting the rights of children living with disability (focus on CiCL and CNCP) and Intersectionality of disabilities' scheduled to be held on 28th and 29th September, 2024 at the Supreme Court of India Auditorium, 3rd Floor, C-Block, Administrative Building Complex, it is notified as under :

- 1) Single Bench matter fixed on 27th September, 2024 will be listed on the same day before Hon'ble Mr. Justice A. Guneshwar Sharma for fixing date and/or for hearing fresh matter, if any;
Interim orders, if any shall stand extended.

By Order etc.

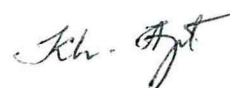
Sd/-

(KH. AJIT SINGH)
REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR

Endt. No. HCM/1/96-BENCH/ 19660 - 78
Copy to:

Imphal, the 26th September, 2024

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The P.S to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, Judge, High Court of Manipur.
5. The Advocate General, Government of Manipur.
6. The Registrar General, High Court of Manipur.
7. The Registrar (Vigilance)/(Admn.), High Court of Manipur.
8. The Government Advocates, Government of Manipur.
9. The Deputy Solicitor General of India, High Court of Manipur.
10. The President, High Court Bar Association, Manipur.
11. The President, AMBA, Manipur.
12. All the Joint Registrars, High Court of Manipur.
13. All the Deputy Registrars, Language Officer, High Court of Manipur.
14. All the Assistant Registrars/Court Managers, Librarian, High Court of Manipur.
15. The System Analysts, High Court of Manipur.
- He is requested to upload the same on official website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. All the Court Masters, High Court of Manipur.
18. The Concerned/Guard File.



REGISTRAR (JUDL.)
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